NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL. HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/150/2016

NAME OF THE PETITIONER(S)

: Madhu Dadha & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dadha Securilockers Private Limited & 4 others

UNDER SECTION

: 397/398, 237, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G. Croma Rumar

ORDER

Counsel for petitioner present and filed written submissions. As seen the order dated 3.1.2017, the respondents has already been set ex parte. Order is reserved.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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